Annexure-3

Name of the corporate debtor: Hansraj Agrofresh Private Limited: Date of commencement of C1RP: 31.01.2022; List of creditors as on: 16.05.2022

List of secured financial creditors (other than financial creditors beloneine to any class of creditors).

8		
	-	N SI
Total	Union Bank of India	Name of creditor
	14.02.2022	Detail Date of receipt
333355778	333355778	Details of claim received Amount claimed
333355778	333355778	Amount of claim admitted
	Sœured financial creditors	Details of cla Nature of claim
	I First charge on stock reconvables plant and machinery and other movables assets by way of Hypothecation, 2. Equitable mortgage with first and exclusive charge on collateral security discussed below: EM of factory land & building measuring 4.20 acree (Mutatod area 3.26 acres) (First Charge) having 5 sale docts situated at Rabadur Colony, Mauza-Sakhman. P.S. Kotwali, Distri- Jalpaiguin, Pin-725121 in the name of MS Hansraj Agrofresh Pri. Lid through director Sri Sanyondra Singh Value: 1489.65 lacs	Actails of claim admitted Nature of Amount covered by security claim interest
	333355778	Amount Whethe covered by related guarantee party?
	8	3
	100%	% voting share in CoC
0	۰	Amount of Amount of contingent any chain mutual dues, that may be set off
0	Q.	Amount of any mutual dues, that may be set off
٥	0	Amouest of claim not admitted
0	0	Amount Amount of claim Remarks, if any of claim under verification not admitted
		Remarks, if any

